

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2426**

TO BE ANSWERED ON THE 6TH AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)

EMPLOYMENT TO RETIRED AGNIVEERS

**2426 SHRI KHALILUR RAHAMAN:
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the sanctioned strength of various forces under CAPF, force-wise, the present strength of these forces;

(b) whether the present strength is below the sanctioned strength, if so and time by which vacancies are likely to be fulfilled;

(c) whether 10 percent posts of constables will be reserved in CISF & BSF forces for former Agniveers, if so, the details thereof; and

(d) whether the recruitment rules have been amended/relaxed in respective forces, if so, the details thereof and whether retired Agniveers who are expected to join these forces be able to handle pressure and tenacity of internal security which involves dealing with public?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (b) : Details of force-wise sanctioned strength and present strength in respect of Central Armed Police forces (CAPFs) and Assam Rifleman (AR) as on 01.07.2024 are as under;

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Forces	Sanctioned Strength	Present Strength
Assam Rifles (AR)	65,536	62,575
Border Security Force (BSF)	2,65,808	2,55,663
Central Industrial Security Force (CISF)	1,86,924	1,51,925
Central Reserve Police Force (CRPF)	3,30,851	2,98,033
Indo Tibetan Border Police (ITBP)	98,858	90,000
Sashastra Seema Bal (SSB)	97,774	91,922
Total	10,45,751	9,50,118

Filling up of vacancies is a continuous process. The Ministry has been taking and will continue to take earnest steps to fill up the vacancies through UPSC, SSC and the forces concerned. It may be mentioned that 67,345 persons between April, 2023 to February, 2024 have been recruited. Further, 64,091 vacancies have been notified and are at different stages of recruitment.

Moreover, the Government has taken *inter alia* the following further steps to fill up the vacancies expeditiously in CAPFs &AR :-

- (i) Yearly recruitment for the post of Constable (General Duty) for which a Memorandum of Understanding (MoU) has been signed with Staff Selection Commission (SSC).**
- (ii) For coordinating recruitment to General Duty posts, a Nodal Force each for recruitment in the rank of Constable (General Duty), Sub-**

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Inspector (GD) and Assistant Commandant (General Duty) has been nominated on long term basis.

(iii) Directions issued to all Central Armed Police Forces and Assam Rifles to undertake recruitment against vacant posts in Non-General Duty cadres in a time-bound manner.

(iv) Timely conducting meetings of Departmental Promotion Committee (DPC) for filling up of promotional vacancies.

(v) Time taken in the Medical Examination has been reduced to expedite the recruitment.

(vi) Cut off marks for short listing of candidates for Constable/GD has been lowered in order to get sufficient candidates (especially in categories where shortfalls have been observed).

(c): A decision has been taken to reserve 10% of vacancies for ex-Agniveers in the recruitment to the post of Constable (General Duty) /Rifleman in the Central Armed Police Forces and Assam Rifles including CISF & BSF. Further, a provision has been made for relaxation in upper age limit and exemption from the Physical Efficiency Test.

(d): Necessary amendments have since been made in the recruitment rules of Constable (General Duty)/Rifleman (General Duty) of all forces.

Ex-Agniveers are trained personnel and after joining CAPFs, they will

undergo training in respective forces. This will further prepare them to handle responsibilities assigned. Thus, Ex-Agniveers would be adequately trained and equipped to handle the tasks given to CAPF personnel.
